NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.30 (ND) 2011 RT CP No.212/Chd/Hry/2017

In the matte	r of:	
Ravi Gupta	& Ors.	Petitioners.
	Versus.	
D.R.Foods L	.td. & Ors.	Respondents.
Present:	None for petitioners. Mr.J.P.Gupta, Director for respondents No.1, 2 & 3.	
	The Hon'ble Member (Judicial) is or	official tour, hence
the matter is adjourned to 04.12.2017.		
		Sd/- Court Officer
October 30, 2017.		

Ashwani